

into the reasons for the decline and whether it is also a fact that the export licences are given to the firms in Bombay and Calcutta and those firms cannot export according to the schedule and quota?

Shri Satish Chandra: Licences are given to all those who have contacts in foreign countries and have been in this trade for a long period. If there are other parties, certainly their cases can be considered.

Shri C. D. Pande: As a large portion of our export trade in wool was through the Tibetan source, may I know whether the stoppage of trade with Tibet will result in any reduction in our export?

Shri N. R. Munisamy: May I know whether it is a fact that the decline in the export of wool is considerably due to the mixture with the genuine wool as a result of which UK refuses to take delivery of the wool?

Shri Satish Chandra: No.

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): That is not so. I want to add further. We have now to consider whether we should allow this wool to go abroad so that all the goods would be manufactured there when we are trying to increase our manufacturing capacity for wool here. Secondly, the House will be glad to know that our export of woollen manufactured goods is on the increase. Where as in the year 1955-56 the value of the goods exported was only Rs. 4.2 crores, it has gone up to Rs 5.4 crores in the year 1958-59. So, we should naturally concentrate on the manufacture of wollen goods in the country and export our goods to foreign countries.

Shri M. B. Thakore: May I know the total export of wool to USSR in the year 1958?

Shri Satish Chandra: I gave the figure just now. In the case of USSR for lamb wool it is 9 million pounds. We have not exported any other variety.

WRITTEN ANSWERS TO QUESTIONS

Socio-Economic Survey

***585 Shrimati Ila Palchoudhuri:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Central Government some time back had asked the State Governments to conduct a socio-economic survey of fairs and festivals observed in villages together with their duration and worship of particular deities;

(b) whether these surveys have been completed;

(c) whether Government have received any reports from the States;

(d) if so, the next step proposed to be taken in regard thereto; and

(e) what was the main reason for having such a survey made?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). No. Some data on the observance of fairs in villages was, however, collected as incidental information relating to village statistics during the 11th and 12th rounds of the National Sample Survey in which some of the State Governments also participated on the basis of a matching sample.

(c) No; the tabulation of State Samples is done by the State Governments for their own purposes and the results are not required to be submitted to us.

(d) and (e) This information was collected not in order to furnish information about village fairs but in order to afford a cross-check of other village statistics, when necessary or possible.

International Friendship Associations

***586, Shri Rajendra Singh:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1724 on the 8th April, 1958 and state:

(a) whether any attempt has been made to find out the sources of the

finances of the International Friendship Associations in India; and

(b) if so, with what results?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) and (b) These International Friendship Associations have been helped in various ways. Books, periodicals, films and posters have been supplied to them from abroad. There have also been other ways of helping them. It is not considered to be in the public interest to disclose any details.

Bengal Coal Company

*601. { **Shri Kunhan:**
 Shri T. B. Vittal Rao:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 39 on the 3rd August, 1959 and state the specific charges for which the prosecutions have been launched against the Management of the Bengal Coal Company?

The Deputy Minister of Labour (Shri Abid Ali): (i) Contravention of Regulation 41(6) of the Coal Mines Regulations, 1957, against the Director, Agent & Manager, in not examining the registers required to be kept

(ii) Contravention of Regulation 149 against the Director, Agent & Manager, in not appointing qualified ventilation officer

(iii) Contravention of Regulation 162(4) against the Director, Agent, Manager and Magazine Incharge, in not maintaining a clear and accurate record of explosives.

(iv) Contravention of Rule 78 of the Mines Rules, 1955, against the Director, Agent, Manager and Attendance Clerk in not maintaining the attendance registers in a proper manner

Radio Sets

*602. **Shri Rami Reddy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of radio sets made available to rural areas during the three years of the Second Five Year Plan.

(b) whether the use of these radio sets has been restricted to the tuning of only 2 or 3 broadcasting stations;

(c) if so, the reasons therefor;

(d) whether any representations have been received that these restrictions should be removed; and

(e) if so, the reactions of Government to these representations?

The Minister of Information and Broadcasting (Dr. B. V. Keskar): (a) 35,580 community receivers were supplied to the States and Union Territories during the first three years of the Second Five Year Plan. Installation and maintenance of the sets is the responsibility of the State Governments

(b) Yes, Sir. Two types of receivers have been supplied:

(i) Medium wave receivers which can be tuned to one single station on the medium wave band

(ii) Combined medium and short wave receivers which can either be tuned to one station on the medium wave band or one station on any of 3 specified short wave bands

(c) The reasons are:—

(i) The sets are mainly meant for specific rural and community development programmes.

(ii) If the set is used throughout the day, battery cost would be so high that it will become a costly recurring expenditure. Maintenance costs would also go high.

(d) No, sir.

(e) Does not arise.